

HIGH COURT OF ORISSA: CUTTACK

Notice No. OHC-COMP-CAMC-0004-2022- 4950, Dated: 24.03.2023

NOTICE FOR COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT (CAMC) OF DISPLAY BOARDS, KIOSKS, COMPUTERS, SERVERS AND ASSOCIATED PERIPHERALS INSTALLED IN DISTRICT & SUBORDINATE COURTS ON AS IS BASIS

The Registrar (Judicial), on behalf of the High Court of Orissa, Cuttack invites bids through GeM portal vide Bid No. <u>GEM/2023/B/3303226</u>, <u>Dated: 24.03.2023</u> for CAMC of display boards, kiosks, computers, servers and associated peripherals installed in district & subordinate courts on as is basis supplied to the District and Subordinate Courts across the state under eCourts Project.

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

Registrar (Judicial)
Orissa High Court, Cuttack

Memo No- 4951 (2), Dtd.24.03.2023.

Copy forwarded to:

- Sr. System Officer for uploading in the website of the High Court of Orissa, Cuttack.
- 2. Notice Board of the High Court of Orissa, Cuttack.

Registrar (Judicial) Orissa High Court, Cuttack